

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/198(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS BOSTIN ENGINEERS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Sannoyee Chakravorty, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Ratnanko Banerjee, Sr. Adv.] For the Corporate Debtor
Mr. Rahul Auddy, Adv.]
Mr. Aditya Goopta, Adv.]
Mr. Snehasish Chakraborty, Adv.]
Mr. Debendra Raut, PCS]

ORDER

1. Learned Counsel for the parties present.
2. Heard at length. **Reserved for Orders.**
3. The parties may file convenience notes along with written notes of arguments, if any, within a period of four days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**